



Government of Jammu and Kashmir  
Civil Secretariat, Home Department  
Jammu/Srinagar

NOTIFICATION

Srinagar, the 31<sup>st</sup> of August, 2016

SRO 281.- In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, samvat, 1977 (Act No. XXXIII of 1977), the Government hereby declares the building appurtenant to the Police Post Humhama, District Budgam, as a "Subsidiary Jail" .

By order of the Government of Jammu and Kashmir.

Sd/-

Principal Secretary to Government  
Home Department

No:Home/Jail/88/2016/

Dated: 31 -08-2016

Copy to the:

- 1.Chief Secretary, J&K.
- 2.Financial Commissioner, Revenue.
- 3.Principal Secretary to the Hon<sup>ble</sup> Chief Minister.
- 4.Director General of Police, J&K.
- 5.Director General of Police (Prisons), J&K.
6. Commissioner Secretary, General Administration Department.
7. Divisional Commissioner, Kashmir.
- 8.Inspector General of Police, Kashmir.
- 9.Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. District Magistrate, Budgam.
- 11.Private Secretary to Principal Secretary to Government, Home Department.
- 12.Stock File...

*[Handwritten Signature]*  
Under Secretary to Government,  
Home Department.

R 8623-LD  
06/09/2016

*[Handwritten Signature]*  
08.9.16